

**Central Administrative Tribunal
Principal Bench**

**CP No.92/2018 In
OA No.3978/2013**

New Delhi, this the 10th day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Nau Nihal Singh Rana, 75 years
S/o Late Sh. Shamsher Singh
R/o Q-0, (First Floor), Rajouri Garden
New Delhi-27. ...Applicant

(By Advocate: Shri Yogesh Sharma)

Vs.

1. Sh. Ashwani Lohani
Chairman
Railways Board , Rail Bhawan
New Delhi.
2. Sh. Rajneesh Sahai
Secretary, Ministry of Railway
Rail Bhawan
New Delhi.
3. Sh. P.K. Tripathi
Establishment Officer and Secretary
Appointment Committee of Cabinet
Department of Personnel & Training
North Block, New Delhi-110001.
4. Sh. Mool Chand Chauhan
General Manager
North Central Railway Head Quarter
Subedar Ganj, Allahabad (UP) ...Respondents

(By Advocate: Shri Shailendra Tiwari)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

Learned counsel for the respondents submits that during the pendency of this CP, the Hon'ble Delhi High Court has stayed the operation of the Order passed in the OA, which is the subject matter in the Writ Petition.

2. In view of the above, this Contempt Petition is closed, leaving it open to the petitioner to pursue his remedy, further depending upon the outcome of the Writ Petition.

(Aradhana Johri)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

/vb/